

ITEM NO.33

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 156/2022

DHANANJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Amit Singh, Adv.
Mr. Amarjit Singh Bedi, AOR

For Respondent(s)

Ms. Srishti Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service upon respondent No.2 was recorded to have been completed vide order dated 28.1.2022, passed by the Hon'ble Court.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Parties may file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH
Registrar